GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 2903 (H) TO BE ANSWERED ON 15th DECEMBER, 2021

BAN ON CHINESE GOODS

2903(H). SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the demand to boycott or ban Chinese goods is being made from every quarter in India due to growing anti-China sentiments;
- (b) if so, whether the Government has received any representation from the public representatives to ban the import of all Chinese goods in June, 2020;
- (c) if so, the details thereof; and
- (d) the action taken/proposed to be taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

- (a) to (c): There have been some representations/suggestions from public and industry to boycott the import of Chinese goods citing strained relations with China. In June 2020, a representation was also received from an Hon'ble MP calling for banning/boycotting of all Chinese goods in light of developments at Line of Actual Control (LAC) in Ladakh.
- (d): The Government of India, from time to time, takes appropriate measures to regulate import of goods including those related to national interest. India and China, are both members of the WTO, and any trade restriction imposed must be WTO compliant. Government has from time to time reviewed and taken WTO compliant measures (both policy and trade remedies) to address the concerns raised by various stakeholders to have a holistic global trade strategy. To support and expand domestic capacities, Government has implemented policies to promote domestic manufacturing like the production linked incentive (PLI) schemes in line with Atmanirbhar Bharat policy.
